## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/169/2016

NAME OF THE PETITIONER(S)

: Arti Meenakashi Muthiah

NAME OF THE RESPONDENT(S)

: The Reliance Motor Company Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

M.KAVITHA CURANA, CS

S SANTHANA KRISHNAN, CA

counsel for

R, - Ry

2. FOR TK Bhaskal Shwetha Vasudevan Coursel for

## **ORDER**

Ms Swetha Vasudevan, counsel for petitioners present. Shri S Santhana Krishnan, CA, represented R1, R2 & R4 and Ms M Kavitha Surana, CS, represented R3 & R5. Counsel for petitioner prayed time for filing rejoinder by serving a copy of the same to the other party. Time extended at request. Put up on <u>07.11.2016 at 10.30 A.M.</u>

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)